companies belonging to the 80 large industrial groups registered under section 26 of the MRTP Act, 1969 amounted to Rs. 1713.56 crores. Of this, advances outstanding against the 20 largest industrial houses (ranked by the size of their assets in 1978) amounted to Rs. 915.10 crores.

(c) Since the nationalisation of 14 banks in July, 1969, the pattern of bank advances has shown a definite shift in favour of small scale industries raising its share in the advances to the industrial sector from about 10 per cent in March, 1968 to nearly 25 per cent in December, 1979.

Retail prices of goods of daily consumption

1546. SHRI JYOTIRMOY BOSU: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the retail prices of the following goods of daily consumption in

December, 1979 and 20th May, 1980;—each edible oil, meat, fish, sugar, detergents, eggs, washing soap, bathing soap, Match boxes cigarettes and pulses; and

(b) factors responsible for rise in fall in prices in each case?

THE MINISTER OF CIVIL SUP-PLIES (SHRI V. C. SHUKLA): (a) Information is given in the statement for the terminal week of December, 1979 and the week ending 23-5-1980.

(b) The retail prices of matches during the past five months have remained steady, while the trend in retail prices of pulses has been a mixed one. The increase, in general, in retail prices of other commodities specified in part (a) of the question during the past five months may be attributed to inflationary situation, fall in production, rise in input costs and the sesonality factor.

STATEMENT
- RETAIL PRICES OF SELECTED GOODS OF DAILY CONSUMPTION

Commodity/Centr	С						Variety	Unit	Retail prices as on		
									28-12-79	23-5-80	
1							2	3	4	5	
. Masoor Dal .								Rs./Kg			
Gr. Bombay.	•	•			•			,,	5.00	4.40	
Coimbatore .				•	•	•		,,	5.25	3.40	
Jalpaiguri .	•	•			•	•		**	5.00	3·60	
Delhi		•	•	•	•	•		,,	4 ·80	4. 20	
. Arhar Dal								Rs./Kg.			
Gr. Bombay.			•	•	•	•		,,	5.00	4.50	
Coimbatore			•	•	•	•		**	5.00	4·80	
Jalpaiguri .		•	•	•	•	•		,,	5.00	5.00	
Delhi				•	•	•		**	, 4·6 o	4. 50	

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- 8	4.1	

									······································	
	I						2	3	4	5
3. Moong Dal								Rs./Kg	•	
Gr. Bombay.	•	•	•			•		,,	5.00	5 ·80
Coimbatore .			•		•	•		**	5.25	5 25
Jalpaiguri	•		•		•	•		,,	5.00	5· 8c
Delhi	•	•	•	•	•	•		**	4·80	5.80
4. Urad Dal								Rs./Kg	•	
Gr. Bombay.				•		•		**	5.00	4.80
Coimbatore .		•	•			•		**	4.00	3 · 60
Jalpaiguri .		•	•	•	•	•		**	4. 20	4. 20
Delhi .	•	•	•	•	•	•		**	4.80	4.60
5. Gram								Rs./Kg.		
Gr. Bombay.		•			•	•		**	2·8 0	3.00
Coimbatore .		•	•	•	•	•		,,	3.00	3.30
Jalpaiguri .	•							**	उपलब्ध नहीं	3.40
Delhi	•	•	•	•	•	•		? ?	2.20	3.00
6. Sugar								Rs./Kg.		
Gr. Bombay.	•	•	•	•	•	•		**	4.00	5. 20
Salem	•	•	•	•	•	•		**	4 55	5. 70
Jalpaiguri .	•	•	•	•	•	•		**	5 00	6.00
Delhi		٠	•	•	•	•		,,	5.00	5.80
7. Groundnut Oil								Rs./Kg.		
Gr. Bombay.	•	•	•	•	•	•		**	10.30	10.60
Salem	•	•	•	•	•	•		"到	9.50	9.90
Gr. Calcutta	•	•	•	•	•	•		**	17 00	16 co
Delhi	•	•	•	•	•	•		**	11.50	15.00
Gingelly Oil								Rs./Kg.		
Gr. Bombay.	•	•	•		•	•		**	12.00	13.50
Salem	•		•			•		**	12.25	15.25
Gr. Calcutta	•	•	•	•	•	•		,,	17.00	22.00
Delhi	•	•				•		**	13.00	18.00

187	Writte	n An	nver	;	J	DE:	9 0,	1969	Written	Anapans	188
			ı					2	3	4	5
9.	Mustard Oil								Rs./Kg.		
	Gr. Bombay.			•	•		•		"	12.20	13.50
	Amritsar .					•	•		••	10.95	11.50
	Gr. Calcutta		•	•	•	•	•		,,	13.00	13.20
	Delhi	•	•	•	٠	•	•		.**	11.40	12.00
10.	Coconut Oil	,							Rs./Kg.		
	Gr. Bombay.			•	•				**	16.00	17.00
	Coimbatore .		•	•	•				,,	14.47	15.34
	Gr. Calcutta								**	20.00	21.00
	Delhi	•	•	•	•	•	•		,,	16.50	18.00
11.	Fish								Rs./Kg.		
	Pune							Pomphret	,,	15.00	15.00
	Ootcamund .				•				,,	5.00	4.25
	Julpaiguri .							Rohu	,,	18.00	20:00
	Amritsar .				•			Rohu	,,	7.00	8.00
12.	Goat & Sheep	Meat							Rs./Kg.		
	Gr. Bombay.					•			. ,,	15.00	16.00
	Salem								,,	17.00	19.00
	Amritsar .								,,	14.00	16· oo
	Delhi								,,	15.00	15.0
13.	Washing Soap	•		•		•		501 Tata	1/2 B ar		
	Srinagar .		•				••	,,,	, ,,	1 · 6 0	ı · 6
	Amritsar .						•	,,	. ,,	1.45	1.5
	Jaipur		•					,,	, ,,	1.55	1.6
	Lucknow .	•	•	•		•		.,,	. ".	1 · 65	1 · 8
14.	Toilet Soap .	•	•	•	•	•	•	Life Bouy	Rs./Cake		
•	Gr. Bombay.			•		٠.	٠.	,,		1.55	1 · 8
	Jaipur			•	•	•		**	,	1 · 60	1 · 8
	Jalpaiguri .					,	ı	,,,	*	1.65	1.6
	Delhi	-		-	-	r	1	, ,		1.60	1.7

1			 			2	3	4	5
5. Maich Box							Rs./Box		
Srinagar		•		•	•		,,	0.15	0.15
Gr. Bom ^L av		•		•	•		,,	0.50	o· 2 0
Coimbatore		•		•			,,	0.15	0.15
Delhi .				•			**	0.20	0. 30

Note: Such information in respect of detergents, eggs and Cigarettes is not available. Source: weekly Billetin of Retail Prices of essential Commodities.

Tandon Committee Report

Written Anguers

1547. SHRI K. MALLANNA: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Tandon Committee Report has been examined by Government;
- (b) if so, the details regarding the export policy recommendations and suggestions;
- (c) whether for creation of new capacity for export-oriented industrial projects, the Committee has recommended the revival of the scheme that was in operation prior to March 31, 1970 under which tax credit was allowed to the extent of increase in export earnings in the corporate sector; and
- (d) if so, the suggestions which have been accepted by Government on export policy?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) It is an Interim Report and the recommendations are being examined.

(b) and (c). According to the Report of the Tandon Committee submitted to the Government, a real rate of growth of total Exports at 10 per cent is considered necessary to attain a target of export amounting to Rs. 17,968 crores by 1990-91. The Committee's

interim recommendations inter alia include special facilities for exportoriented industries such as facilities for inputs finance creation of new capacity including the revival of the scheme that was in operation prior to March 31, 1970 under which credit was allowed to the extent of increase in export earnings in the corporate sector continuance of the system of cash compensatory support on a stable basis and rationalisation of the system of duty draw back and procedures relating to that duty-free import of capital goods and other inputs for 100 per cent exporting units, streamlining of all licensing formalities in the case of exporting units etc.

(d) The recommendations are under consideration of the Government.

Boarding and lodging facilities for domestic tourists

1548. SHRI K. MALLANNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government are aware that domestic tourists are experiencing great difficulties particularly in Delhi and in other cities regarding their boarding and lodging facilities; and
- (b) if so, whether the Department of Tourism has taken some steps in this regard to provide facilities to the domestic tourists?